NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 94/(MAH)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2016

NAME OF THE PARTIES:

Mr. Rajendra Deodhar

V/s.

M/s. Deodhar Holiday Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act. 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Godse Madan Advocate Touche for Res. 3 2. Manish Parde PCS for Politims of 2

Order CP No. 94/397-398/NCLT/MB/MAH/2011

A request of the parties, list this matter for final hearing on 13.1.2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)